

**IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH 'B', NEW DELHI**

**BEFORE SH. M. BALAGANESH, ACCOUNTANT MEMBER AND
SH. ANUBHAV SHARMA, JUDICIAL MEMBER**

ITA No. 1641/Del/2024
(Assessment Years : N.A.)

Ekal Vidyalaya Foundation of India Plot No.8, L.S.C. Okhla Industrial Area, New Delhi – 110 020 PAN No. AAATE 0419 P (APPELLANT)	Vs.	CIT(Exemption) Delhi (RESPONDENT)
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Assessee by	Ms. Uma Upadhyay, C.A.
Revenue by	Shri T. James Singson, CIT-D.R.

Date of hearing:	20.08.2024
Date of Pronouncement:	20.08.2024

ORDER

PER M. BALAGANESH, ACCOUNTANT MEMBER :

1. This appeal filed by the assessee against the order of Learned Commissioner of Income Tax (Exemption)-Delhi ["Ld. CIT", for short], dated 28.03.2024.
2. At the time of hearing, the learned Counsel for the Assessee filed the following letter dated 20/08/2024 and expressed the desire to withdraw the appeal and submitted that the appeal may be dismissed as withdrawn:

“Hon'ble Member
'B' Bench
Income Tax Appellate Tribunal New Delhi
New Delhi

Reg.: ITA No. 1641/Del/2024 in the case of Ekal Vidyalaya Foundation of India

Sub.: Request for Withdrawal of Appeal

The above-mentioned appeal is pending for fixation before 'B' Bench. Your Honour the assessee has filed application for registration under extended time limit vide CBDT circular dated 25th April 2024 wherein due date for filing of Form No. 10A/10AB extended to 30th June 2024. In view of the same, the appeal filed by the assessee may kindly be considered as withdrawn.

For this Act of kindness the applicant shall ever be grateful.

Thanking You,

Yours Faithfully,

For Ekal Vidyalaya Foundation of India

Sd/-
(Authorized Representatives)”

3. The learned Sr. DR for Revenue expressed no objection against withdrawal of the appeal by the assessee.

4. In view of the foregoing; this appeal filed by the assessee is dismissed as withdrawn.

Order pronounced in the open court on 20.08.2024

Sd/-
(ANUBHAV SHARMA)
JUDICIAL MEMBER

Sd/-
(M. BALAGANESH)
ACCOUNTANT MEMBER

*Priti Yadav, Sr. PS**

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

ASSISTANT REGISTRAR
ITAT NEW DELHI